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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/161/2016

NAME OF THE PETITIONER(S) : Easwaramurthy Arumugam & 4 others

NAME OF THE RESPONDENT(S) : M/s Sree Thirumalai Electronics Pvt Ltd & 7 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	VMAHTBSIT	PCS for Petitioners.	
	Sri Varsini for V. Mahesh	Counsel for Petitioner	

ORDER

Shri V Mahesh, PCS, representing the petitioners present. Counsel for respondents called but absent. No representation. Counsel for petitioner submitted that the settlement talks between the parties is at the final stage and sought time to report on the outcome of the talks. He also submitted that he has received a communication from the counsel for respondents in this regard. Time extended at their request. Put up on 17.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)